

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 6/2022-RC

DATED: 10-3-2023

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 6/2022-RC, dated 3-3-2022 inviting applications through online for direct recruitment to the posts of **Copyists** as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018, and the candidates were subjected to computer based examination conducted in the month of September 2022.

The High Court duly following the relevant rules and procedures, hereby declares that the candidates with the following hall ticket numbers have been provisionally selected to the post of **Copyists** in the combined Districts of the State of Telangana:

(1) NAME OF THE UNIT: ADILABAD COMBINED DISTRICT

220110028	220110167	220110884	220111411
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(2) NAME OF THE UNIT: KHAMMAM COMBINED DISTRICT

220110558	220110784
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(3) NAME OF THE UNIT: KARIMNAGAR COMBINED DISTRICT

220260050	220260131	220260227	220261013	220261019
220261032	220261045	220261106	220261118	220261122
220261159	220261173	220261210	220261508	220261768

(4) NAME OF THE UNIT: MAHBUBNAGAR COMBINED DISTRICT

220260302	220260318	220260344	220260347
220260351	220260358	220260392	220260424
220261522	220261525	220261991	--

(5) NAME OF THE UNIT: MEDAK COMBINED DISTRICT

220261202	220261322	220261538	220261551
220261788	220261998	220262002	--

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(6) NAME OF THE UNIT: NIZAMABAD COMBINED DISTRICT

220260490

(7) NAME OF THE UNIT: NALGONDA COMBINED DISTRICT

220260609	220260642	220260672
220260689	220260871	220261352

(8) NAME OF THE UNIT: RANGAREDDY COMBINED DISTRICT

220261598	220261625	220261856	220262055
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(9) NAME OF THE UNIT: WARANGAL COMBINED DISTRICT

220260975

(10) NAME OF THE UNIT: METROPOLITAN SESSIONS COURT, HYDERABAD

220261243	220261677	220261679	220261692	220261705
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(11) NAME OF THE UNIT: CITY CIVIL COURT, HYDERABAD

220261468 220261950

(12) NAME OF THE UNIT: CITY SMALL CAUSES COURT, HYDERABAD

220261492 220261740 220261745

NOTE:

1. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- That his/her character and antecedents are such as to qualify him/her to such service.

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2. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

3. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

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REGISTRAR (RECRUITMENT)